

HIGH COURT OF JUDICATURE AT PATNA

Notice for opening of Financial Bids


Ref.: Tender Notice No.- 08/2025 A.D.(Establishment) dated 27.06.2025

In connection with the above tender notice, upon verification of Technical Bids [as per terms and conditions mentioned in Tender Notice No.- **08/2025 A.D.(Establishment) dated 27.06.2025**], the following bidders have been qualified for participating in opening of financial Bids on 26.07.2025 (Saturday) at 12:30 P.M. in front of chambers of the learned Registrar (Establishment), Patna High Court, Patna.

Sl. No.	Name of the Bidding Firm
1.	Digilink, Sri krishna Nagar, Patna
2.	India Marketing, East Boring Canal Road, Patna
3.	Digital Solution, East boring Canal Road, Buddha Colony, Patna
4.	Unidek Technologies Pvt. Ltd, Bailey Road, Shiekhpora, Patna
5.	Krishna Agencies Private Limited, Boring Road, Patna
6.	Random Printers, Shivpuri, Patna
7.	Kumar Automation Services, Fraser Road, Patna

The Bidders or their representatives are hereby requested to remain present on the date and time, as mentioned above, for opening of Financial Bids. No separate information regarding the same will be issued any further.

Dated: 23.07.2025


Registrar (Establishment)
Patna High Court, Patna